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11.

23-4-03

MA 887/03

MA 888/03

GA 3398/02

Present: Sh. R. D. Agarwal, Counsel for the appellants
in MA 887/03 (Original Respondents)
Sh. Sandeep, Counsel for the Respondent
in MA 887/03 (Original applicant).

Heard both the parties.

2. MA 887/03 is allowed. Time for
complying with the directions of this Court
is extended till 31-5-03. However, it is
made clear that no further time would
be accorded to the respondents.

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(Chamber Judge)

M (5)

(8)